

APPELLATE TRIBUNAL FOR ELECTRICITY

Core-4, 7th Floor, SCOPE Complex, Lodhi Road,

New Delhi -110003

Tel: 011-24368478, Fax: 011-24368479, www.aptel.gov.in

Dated: 16.04.2020

NOTIFICATION

Pursuant to Order No.40-3/2020-DM-1(A) dated 14.04.2020 issued by the Government of India regarding continuance of lockdown upto 03.05.2020 and in view of the Hon'ble Delhi High Court Office OrderNo.R-43/RG/DHC/2020 dated 15.04.2020, the Competent Authority of the Tribunal is pleased to order that the Tribunal shall continue to hear the urgent matters as are mentioned through Video Conferencing till 03.05.2020 on same terms and conditions as notified by the Tribunal in its earlier Circulars dated 25.03.2020 and 13.04.2020.

This notification issues with the approval of the Competent Authority of APTEL.

Sd/-

Dr.Ashu Sanjeev Tinjan
Registrar

Copy To:

1. PPS to Hon'ble Chairperson, APTEL, New Delhi
2. PPS to Hon'ble Members, APTEL, New Delhi
3. Energy Bar Association, APTEL, New Delhi
4. Notice Board/ Website.